

By E-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-314/1993/4662A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Imtiaz Ali,  
Special Judge, CBI, Assam  
Additional Court No.II,  
Chandmari, Guwahati-3.

Dated Guwahati, the 8<sup>th</sup> August, 2018.

Sub:- **Casual Leave along with headquarter leave permission.**

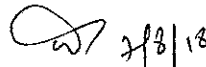
Ref:- Your letter No. SPL/CBI/Addl-II/125-2018/353, dtd. 02.04.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 10.08.2018 along with station leave permission w.e.f. the morning of 10.08.2018 till the morning of 11.08.2018 has been granted/rejected.

The Special Judge, CBI, Addl. Court No. I and in her absence Special Judge, CBI, Addl. Court No. III shall remain in-charge of your Court and Office during your absence on leave.

Yours faithfully,

 2/8/18  
**JT. REGISTRAR (VIGILANCE)**

Blas.